

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYA RAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2015
NAME OF THE TRANSFEROR : UNION OF INDIA
NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Dr. D. Simon } For Petitioner
Mr. B. Dhanraj } Asst. Learned ASG



B. Dhanraj

2. NAVNEEN KUMAR MURTHY } APPLICANT IN.
FOR } C-A-75/15
S. VARSHNA

for Vinod Kumar

Vinod Kumar

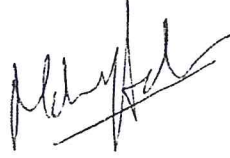
3. Vinod Kumar } Counsel for R-4
R-9-21 & R-22-23

4. P. RAJ KUMAR } COUNSEL FOR
SHARADHA } SHAREHOLDERS
KANDAMBA } ASSOCIATION



5. Mr. S.N. Moohargie } Sr Advocate
Mr. Nooruddin Bhilla } for R-1
Mr. Mohit Advani }
6. Mr. R. Murugan } Sr Advocate
Mr. Nooruddin Bhilla } R. S-8
Mr. Mohit Advani } R. 10-17





CP/1/2015

23

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted the reply arguments. The Petitioner and the Respondents are directed to submit written arguments before **01.01.2018**.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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